

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 264 of 2020

IN THE MATTER OF:

Amar Plaza and Holdings Ltd

...Appellant

Versus

Shree Shiromani Project Pvt. Ltd

...Respondent

Present:

For Appellant:- Mr. Dhruv Surana and Ms. Ashish Choudhury, Advocates.

For Respondent:

O R D E R

17.02.2020 Due to paucity of time, the matter could not be taken up. Post the Appeal on **20th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

RK/nn